

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 12/111/09

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017**

**NAME OF THE COMPANY:** Gangaden Vijay Kumar (HUF) & Anr. V/s Data Infosys Ltd.

**SECTION OF THE COMPANIES ACT:** 111

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Narendera M. Sharma, Advocate Mr. Vivek Malik, Advocate Ms. Sakshi Mehley, Advocate		
	For the Respondent (s)	: Mr. Ramesh Singh, Advocate Mr. Swaralipi Deb Ray, Advocate		

**ORDER**

Mr. Ramesh Kumar, Ld. Counsel for the respondent is busy in the High Court. The matter has been taken up after a pass over. Post lunch, Mr. Sharma has to be present in other matters. Last opportunity is granted.

Be listed on 10<sup>th</sup> October, 2017 and 24<sup>th</sup> October, 2017 at 2:00 p.m.

→ Sd →  
**(S. K. Mohapatra)**  
**Member (T)**

→ Sd →  
**(Ina Malhotra)**  
**Member (J)**